

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 314
(IB)-237(ND)2019
New IA-3240/2024

IN THE MATTER OF:
Smt. Sushila Lakhotia

... **Applicant/Petitioner**

Versus

Zeal Developers Pvt. Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 03.07.2024

CORAM:
SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the RP : Adv. Lokesh Bhola, Adv. Abhishek Singh Chauhan
For the NOIDA Authority : Mr. Rachit Mittal, Mr. Parish Mishra, Mr. Adarsh Srivastava Advs

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-3240/2024: Issue notice. Ld. Counsel for the RP accepts notice and seeks an opportunity to file reply to IA within one week. Allowed.
List on 10.07.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)